

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 472**  
ANSWERED ON 06.02.2024

**MONOPOLY IN CRITICAL PORT EQUIPMENT**

472. SMT. PRIYANKA CHATURVEDI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

(a) whether Government is aware of the fact that more than 250 cranes sourced from a single entity, Zhenhua Port Machinery Company (ZPMC) were actively operational across various ports of the country by the end of 2020, including the JNPT;

(b) whether Government is aware of the March 2023 report in the international media which noted that these cranes may have sophisticated sensors to track the destination of the containers, if so, the actions taken thereon; and

(c) the steps taken by Government to increase the domestic production of rail-mounted quay cranes and rail-mounted gantry cranes?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) & (b) Major Ports are gradually moving towards landlord model wherein the terminals / berths are operated by PPP Operators who have experience in operation of terminal/ berths. As per terms and conditions of the Concession Agreements, the operators are required to procure cranes and other machinery, duly adhering to all extant rules and guidelines in the matter. No report has been received so far from any of the Major Ports regarding the presence of sophisticated sensors in the ZPMC cranes.

(c) The "Make in India" initiative is being actively promoted in all sectors of manufacturing, including ports and shipping sectors, since its launch in September 2014 and aims to transform India into a global manufacturing hub and to attract investments in various sectors of industry.

\*\*\*\*